

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2314
ANSWERED ON 07TH AUGUST, 2026

**BENEFICIARIES UNDER PRODUCTION LINKED INCENTIVE SCHEME FOR
FOOD PROCESSING INDUSTRIES**

2314. SHRI SANJAY SINGH:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) total number of beneficiaries approved under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) including number of MSMEs and large enterprises;
- (b) whether there is any gap between the total scheme outlay and the incentives disbursed so far;
- (c) total amount of incentives disbursed under the Scheme till date including MSMEs;
- (d) the total number of direct and indirect jobs generated under the Scheme against the prescribed employment target, State/UT-wise, category-wise; and
- (e) the total additional processing capacity created, incremental sales achieved and exports generated by beneficiary companies under the Scheme, since 2021, year-wise?

ANSWER

**THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)**

(a): Total 163 applications have been approved under the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI). Out of 163 applicants, 68 applicants are under Micro, Small and Medium Enterprises (MSMEs) category. In addition, 40 contract manufacturing units of main approved applicants are also from MSME. Out of 163 applicants, total 95 large entities have been approved under the scheme.

(b) & (c): The approved outlay of the scheme is Rs.10,900 crore and total incentive amount of ₹3271.44 crore has been disbursed till date. The Scheme is being implemented during the period from Financial Year (FY) 2021-22 to FY 2026-27 and the incentive disbursement under the scheme period is continuous process.

(d): About 3.35 lakh both direct and indirect employment opportunities have been generated by the approved applicants under the scheme. State-wise data on employment is not maintained. Category-wise employment generation is as under:

Segment/Category-wise	Employment generated
Category-I	3,28,000
Category-II	3,500
Millet based products	3,500

*Under Category-III (Branding and Marketing Abroad), there is no provision for employment generation.

(e): Around 34 lakh metric tonnes per annum of processing and preservation capacity has been created under the scheme.

The incremental sales is calculated on Base year sales of the eligible products (Current year sales – (minus) Base year sales). The base year sales considered for FY 2020-21 to FY 2024-25 are the sales of FY 2019-20. The base year sales considered for FY 2025-26 are the sales of FY 2021-22.

Based on the Quarterly Review Report data reported by the PLI applicants on the PLI Portal, the incremental sales and export sales are as under:

Financial Year	Incremental Sales (Rs. in crore)	Export Sales (Rs. in crore)
FY19-20	–	11,112
FY20-21	9,431	12,621
FY21-22	24,358	17,587
FY22-23	38,741	18,942
FY23-24	37,220	16,990
FY24-25	43,258	18,364
FY25-26	25,738	20,933

*The above figures relate to sales of eligible products only under the Scheme.
